

संघ के बीच समस्त मुख्य विवादों के बारे में समझौता हो गया है ; और

(ख) यदि हा, तो उसकी मुख्य मुद्दे क्या हैं ?

श्रम, रोजगार और पुनर्वासि मंत्री (श्री जगज्ज्वान राम) : (क) जा हां। बैंक उद्योग और बैंक कर्मचारियों के प्रतिनिधियों द्वारा 19 अक्टूबर, 1966 को एक समझौते पर हस्ताक्षर हुए थे।

(ख) समझौते की प्रतियां सदन के पुस्तकालय में उपलब्ध हैं। यह समझौता परिशिष्टों को छाड़ कर 63 पन्नों में है। छपा हुई प्रतियां विक्रय के लिए शीघ्र ही उपलब्ध होने को सम्भावना है।

C. S. Gas

*39. Dr. M. M. Das:
 Shri Bhagwat Jha Azad:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri Subodh Hansda:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the C.S. Gas which is proposed to be used by the police in place of the tear-gas for dispersing violent crowds, has some harmful effects upon human system;

(b) whether detailed medical investigations of the effects of the gas have been carried out;

(c) whether the C.S. Gas is manufactured in India or it has to be imported; and

(d) if imported, how its cost compares with that of the tear-gas?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) It has not yet been decided to use C.S. tear gas in place of C.N. tear-gas. The matter is under consideration.

(b) In the experiments conducted by the Government of U.K. no harmful effects have been noticed.

(c) No type of tear-gas material is manufactured in the country.

(d) The cost of both types of imported tear-gas is the same.

Arrests in Kashmir

*40. Shrimati Tarkeshwari Sinha:
 Shri Hukam Chand
 Kachhavaia:
 Shri Bade:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri P. C. Borooah:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri M. L. Dwivedi:
 Shri Flordia:
 Shri Onkar Lal Berwa:
 Shri R. S. Pandey:
 Shri Yashpal Singh:
 Shrimati Savitri Nigam:
 Shri Basumatari:
 Dr. M. M. Das:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons so far arrested in Kashmir for indulging in the anti-national activities for the last two months;

(b) the number of infiltrators in the Jammu and Kashmir State at present and the number apprehended so far; and

(c) whether the State has been completely cleared of all the infiltrators?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The State Government have reported that during August and September 1966, the number of such persons arrested was sixty-six.

(b) and (c). There are no infiltrators at large in the State within the knowledge of Government. It is possible that a few infiltrators may, after the last years Indo-Pakistan conflict, have